

File No: TIC-20012/2/2021-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statuary Authority established under the Food Safety and Standards Act, 2006)
(Trade & International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 18th August, 2022

Advisory

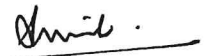
Subject: - Clarification regarding FSSAI's requirement of AGMARK certification in case of Imported food products- reg.

Reference is drawn to the advisory issued vide letter no. 1-1800/FSSAI/Imports/2019 dated 7th July, 2020 regarding requirement of AGMARK certification prior to Import of Blended Edible Vegetable Oils (BEVO).

In this regard, the representation has been received from various stakeholders seeking clarification with respect to applicability of requirement of AGMARK certification in case of Imported food products. The matter was taken up with the DMI and it has been informed that foreign country/overseas certification under Agricultural Produce (Grading and Marking) Act 1937 is not being carried out by DMI. Therefore, as decided, it was agreed to keep the requirement of AGMARK certification for imported food consignments in abeyance till further orders.

Considering the above said fact, the referenced advisory stands withdrawn. This issues with the approval of the Competent Authority.

Yours Sincerely,



(Dr. Amit Sharma)
Director (Trade and IC)

To,

1. All Authorized Officers –for compliance of above advisory.
2. Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBIC).
3. Director, Customs-for circulating to all officials of Customs who has been nominated as Authorized Officers.
4. Commissioner (Single Window), CBIC for circulating to all officials of Customs who has been nominated as Authorised Officers.
5. The Commissioner of Food Safety of All the States /UTs.
6. All FSSAI Central Licensing Authority
7. Joint Secretary(Marketing) -Cum- Agricultural Marketing Adviser. Room No.247-C, Krishi Bhawan. New Delhi-110001
8. Executive Director(CS), FSSAI
9. Advisor(QA), FSSAI

10. Advisor(Standards), FSSAI
11. Head (Regulations), FSSAI
12. CITO, FSSAI for uploading on FSSAI Website